

The question is :

“That the respective excess sums not exceeding the amounts shown in the third column of the order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March, 1977, in respect of the following demands entered in the second column thereof:

Demands No. 7, 9, 16, 18, 19 and 21.”

The motion was adopted.

MR. CHAIRMAN : I shall now put all the cut motions moved to the Supplementary Demands for Grants (Railways) to vote together, unless any hon. Member desires that any of this cut motions may be put separately.

No such desire.

All the cut motions were put and negatived.

MR. CHAIRMAN: I shall now put the Supplementary Demands for Grants to vote.

The question is :

“That the respective Supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending the 31st day of March, 1979, in respect of the following demands entered in the second column thereof—

Demands Nos. 2, 14 and 15.”

The motion was adopted.

19.25 hrs.

APPROPRIATION (RAILWAYS)

No. 4 BILL, 1978*

THE MINISTER OF RAILWAYS I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1977 in excess of the amounts granted for those services and for that year.

*Published in Gazette of India Extraordinary Part II Section 2, dated 20-12-1978.

†Introduced with the recommendation of the President.

MR. CHAIRMAN: The question is:

“That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1977, in excess of the amounts granted for those services and for that year.

The motion was adopted.

PROF. MADHU DANDAVATE: I introduce† the Bill.

APPROPRIATION (RAILWAYS) No. 5. BILL, 1978*

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1978-79 for the purposes of Railways.

MR. CHAIRMAN : The question is:

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1978-79 for the purposes of Railways.”

The motion was adopted.

PROF. MADHU DANDAVATE: I introduce† the Bill.

MR. CHAIRMAN : The House now stands adjourned till 11 a. m. tomorrow.

19.24 hrs.

The Lok Sabha adjourned till Eleven of the Clock on Thursday, December 21, 1978/Agrahayana 30, 1900 (Saka.).